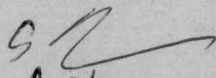


19.3.2001 Hon. Mr. Justice R.R.K. Thakur, VC
Hon. Mr. S. Biswas, A.M.

List has been revised. None is present for the applicant. Sri Rajesh Misra holding brief of Sri S.C. Tripathi is present for the respondents. The CA is dismissed for default. No order as to costs.


A.M.


VC

W/